

# ORISSA HIGH COURT

FILING REPORT AS ON :13/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/4574/2024	SHIBA CHARAN DAS VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	KEONJHAR SADAR /127 /2006 () //
2	D-BLAPL/4575/2024	PRASANT DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	K.NUAGOAN /7 /2021 () //
3	D-BLAPL/4576/2024	DAMBARU KHILA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	MACHHKUND /51 /2023 () //
4	D-BLAPL/4578/2024	SONU SINGH VS STATE OF ODISHA	ANIRUDHA DAS VS	/ /0 () //
5	D-BLAPL/4581/2024	KAPIL MEHER VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	JHARSUGUDA /388 /2022 () //
6	D-BLAPL/4582/2024	PURNACHANDRA ORAM @ DURGA ORAM VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	LAKHANPUR /1 /2023 () //
7	D-BLAPL/4583/2024	RAKESH KUMAR DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	/ /0 () //
8	D-BLAPL/4584/2024	PARSURAM BHATRA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	NABARANGAPUR TOWN /522 /2023 () //
9	D-BLAPL/4587/2024	LOKANATH BHATRA @ LOKONATH BHATRA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	UMERKOTE /173 /2023 () //
10	D-BLAPL/4588/2024	GOJO @ SURESH MALI VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	BRAJARAJNAGAR /67 /2023 () //
11	D-BLAPL/4589/2024	SUDARSHAN BEHERA VS STATE OF ODISHA	AMIT KUMAR NATH VS	CHHENDIPADA /524 /2023 () //

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12	D-BLAPL/4590/2024	DAMODAR KHARA VS STATE OF ODISHA	DEVASIS MOHANTY VS	CHITRAKONDA /142 /2022 () //
13	D-BLAPL/4591/2024	SANGHRAM SINGH@ BUDHIA VS STATE OF ODISHA	MANORANJAN DAS VS	INFOVALLY UPD BHUBANESWAR /19 /2024 () //
14	D-BLAPL/4595/2024	SANJIT KUMAR JENA VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	SAHADEV KHUNTA /14 /2024 () //
15	D-BLAPL/4598/2024	PANKAJ BEHERA @ PANKAJ KUMAR BEHERA VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	BHANJPUR /302 /2023 () //
16	D-BLAPL/4600/2024	BASANTA TAJAN VS STATE OF ODISHA	SWARAJ PATEL VS	SUNDARGARH TOWN /91 /2023 () //
17	D-BLAPL/4602/2024	SHIBA SAHU VS STATE OF ODISHA	AMIT PRASAD BOSE VS	KHAPRAKHOL /46 /2022 () //
18	D-BLAPL/4605/2024	SILPA BEHERA @ SILIPA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	RAMBHA (KHALLIKOTE) /55 /2024 () //
19	D-BLAPL/4613/2024	PRAVASH SAHU VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	DERABIS /228 /2022 () //
20	D-BLAPL/4615/2024	SHIVSHANKAR CHOUDHARY VS STATE OF ODISHA	SHYAM MANOHAR VS	MACHHKUND /70 /2021 () //
21	D-BLAPL/4616/2024	RAJESH KUMAR SAHU VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	PHIRINGIA /51 /2023 () //
22	D-BLAPL/4617/2024	TUSHNEEK @ RANJEET KUMAR @ RANJEET KUMAR MISHRA VS STATE OF ODISHA	ANUPAM RATH VS	POTTANGI /83 /2023 () //
23	D-BLAPL/4620/2024	SAHIL TANDI	BRAJA KISHOR PANDA	JONK /326 /2023

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		VS	VS	()
		STATE OF ODISHA		//
24	D-BLAPL/4622/2024	BABUL @ AKSHYA KUMAR NAYAK	ARUPANANDA GOSWAMY	CHANDANPUR /332 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	D-BLAPL/4627/2024	NARESH MANDAL	AMITAV TRIPATHY	KALIMELA /184 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	D-BLAPL/4629/2024	PRAMILA KANHAR	MOHENDRA KUMAR MOHAPATRO	ATHAMALLIK /10 /2024
		VS	VS	()
		STATE OF ODISHA		//
27	D-BLAPL/4631/2024	BHIKuset PRADHAN	MAHES DAS	/ /0
		VS	VS	()
		STATE OF ODISHA		//
28	D-BLAPL/4632/2024	SITRU KHORA @ SITTA	DIGAMBAR SETHI	BOIPARIGUDA /242 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	D-BLAPL/4634/2024	RABINDRA CHALLAN	UMAKANTA BARIK	UMERKOTE /316 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	D-BLAPL/4637/2024	MANOJ KULDEEP	ARIJEET MISHRA	JEYPORE TOWN /201 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	D-BLAPL/4638/2024	CHENDIA RAMACHANDRA	RAJIB LOCHAN PATTNAIK	PADWA /142 /2023
		VS	VS	()
		STATE OF ODISHA		//
32	D-BLAPL/4639/2024	SANJIT MANDAL	RAJIB LOCHAN PATTNAIK	KALIMELA /184 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	D-BLAPL/4640/2024	DANDE KALEPPA	RAJIB LOCHAN PATTNAIK	MACHHKUND /99 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	D-BLAPL/4642/2024	KORRA BHEEMA RAJU	RAJIB LOCHAN PATTNAIK	PADWA /142 /2023
		VS	VS	()

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35	D-BLAPL/4643/2024	STATE OF ODISHA SANKAR KHARA VS	MANORANJAN PADHY VS	// JEYPORE SADAR /264 /2023 ()
36	D-BLAPL/4648/2024	STATE OF ODISHA ISHWARA ADHIKARI VS	PRASANNA KUMAR MISHRA VS	// SONEPUR /8 /2024 ()
37	D-BLAPL/4650/2024	STATE OF ODISHA SONU KHORA @ SONU VS	AMARENDRA SAHOO VS	// ORKEL /72 /2023 ()
38	D-BLAPL/4651/2024	STATE OF ODISHA SAYAD NASIB ALI VS	PRASANNA KUMAR MISHRA VS	// SONEPUR /8 /2024 ()
39	D-BLAPL/4653/2024	STATE OF ODISHA RAMAKANTA KARNA VS	PREETAM MISHRA VS	// BOUDH /107 /2010 ()
40	D-BLAPL/4659/2024	STATE OF ODISHA DILLIP BISWAL VS	SURYAKANTA DWIBEDI VS	// BOUDH /33 /2024 ()
41	D-BLAPL/4668/2024	STATE OF ODISHA PRADEEP SAHU VS	DEBASIS MISHRA VS	// BADABAZAR /245 /2020 ()
42	D-BLAPL/4674/2024	STATE OF ODISHA TIKA @ PARESH MOHAPATRA VS	PUSPAMITRA MOHAPATRA VS	// MARKAT NAGAR /121 /2013 ()
43	D-BLAPL/4675/2024	STATE OF ODISHA BALTU KUMAR SINGH VS	SANJIT MISHRA VS	// BARBIL /244 /2023 ()
44	D-BLAPL/4677/2024	STATE OF ODISHA RAJIBA NAIK VS	AMIT KUMAR NATH VS	// BANTALA /78 /2022 ()
45	D-BLAPL/4680/2024	STATE OF ODISHA SANKAR SINGH VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	// INFOVALLY UPD BHUBANESWAR /19 /2024 () //

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46	D-BLAPL/4691/2024	MINAKETAN BEHERA @ MITU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SPECIAL CRIME UNIT /5 /2023 () //
47	D-BLAPL/4698/2024	MANTU BEHERA VS STATE OF ODISHA	DIPAK RANJAN MISHRA VS	JASHIPUR /77 /2022 () //
48	D-BLAPL/4700/2024	DILLIP KUMAR RAY VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	JEYPORE SADAR /40 /2021 () //
49	D-BLAPL/4706/2024	CHITRASEN LAKRA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	KUTRA /115 /2023 () //
50	D-BLAPL/4710/2024	BABULAL BIBHAR VS STATE OF ODISHA	GOURA HARIJAN VS	MUDANPUR RAMPUR /113 /2022 () //
51	D-BLAPL/4712/2024	SAKTI @ MUNNA KHAN VS STATE OF ODISHA	ADITI HOTA VS	RAIRAKHOL /15 /2013 () //
52	D-BLAPL/4718/2024	DHRAMU @ DHARMAPADA DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE SADAR /16 /2024 () //
53	D-BLAPL/4719/2024	SIDHANT PATRA VS STATE OF ODISHA	DIGAMBAR SETHI VS	PANDAPADA /155 /2022 () //
54	D-BLAPL/4723/2024	SUKADEV @ PINKU KUMAR ROUT VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	JAJPUR SADAR /16 /2022 () //
55	D-BLAPL/4726/2024	JITU @ JITENDRA SWAIN VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	ASKA /167 /2015 () //
56	D-BLAPL/4729/2024	ANJAN KUMAR SATHPATHY VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	NABARANGAPUR TOWN /523 /2023 () //
57	D-BLAPL/4734/2024	ALOK KUMAR ROUT @ ALOK ROUT	DIBYAJYOTI SAHOO	KENDRAPARA SADAR /371 /2023

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		VS	VS	()
		STATE OF ODISHA		//
58	D-BLAPL/4737/2024	KANHEI BADI	AKSHAYA KUMAR SAHOO	BOUDH /21 /2023
		VS	VS	()
		STATE OF ODISHA		//
59	D-BLAPL/4753/2024	RAJAT RANJAN PRADHAN	PABITRA KUMAR DUTTA	KHAJURIPADA /5 /2024
		VS	VS	()
		STATE OF ODISHA		//
60	D-BLAPL/4755/2024	PRAKASH PRADHAN	SURYA KANTA PRADHAN	MANAMUNDA /162 /2023
		VS	VS	()
		STATE OF ODISHA		//
61	D-BLAPL/4760/2024	SUKANTI SETHI	RABINDRA NATH PRUSTY	JHARSUGUDA /644 /2023
		VS	VS	()
		STATE OF ODISHA		//
62	D-BLAPL/4762/2024	BIKASH CHANDRA PANDA	JUGALA KISHORE PANDA	SPECIAL CRIME UNIT /10 /2023
		VS	VS	()
		STATE OF ODISHA		//
63	D-BLAPL/4763/2024	GUNDA @ RAKESH KUMAR LENKA	ALOK KUMAR KAR	LAXMISAGAR P.S. /50 /2024
		VS	VS	()
		STATE OF ODISHA		//
64	D-CMAPL/6614/2024	SUBHASHINI MISHRA	ADV.	//
		VS	VS	()
		STATE OF ODISHA		//
65	D-CMAPL/6725/2024	DEBENDRANATH DAS	ADV.	//
		VS	VS	()
		STATE OF ODISHA		//
66	D-CMP/6589/2024	UMAKANTA JENA	MANOJ KUMAR MOHANTY (2)	//
		VS	VS	()
		RAMAKANTA JENA		//
67	D-CMP/6611/2024	CHINTAMANI JENA	ACHYUTANANDA PATTANAIAK	//
		VS	VS	()
		SULOCHANA JENA		//
68	D-CMP/6622/2024	BIJAYA KUMAR SAMAL	MAHESWAR MOHANTY	//
		VS	VS	()

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69	D-CMP/6672/2024	RAGHUNATH DHAL RAMDULARI KHANDELWAL VS M.D, ORISSA STATE FINANCIAL CORPORATION, CUTTACK	SWAYAMBHU MISHRA VS	// // 0 //
70	D-CMP/6680/2024	S.DEVIAMMA @ BEBY REDDY VS PALA BANAMALI PATRE	BAIBASWATA PANIGRAHI VS	// 0 //
71	D-CMP/6686/2024	DINABANDHU DASH VS BRAJA KISHORE SAHOO	GAJENDRANATH ROUT VS	// 0 //
72	D-CMP/6706/2024	PEDINITI YASODAMMA VS M.NANDAKISHORE @ M.KRISHNA RAO	SATYABADI MANTRY VS	// 0 //
73	D-CMP/6710/2024	ORISSA RASHTRABHASA PARISHAD, PURI VS ORISSA RASHTRABHASA PARISHAD, PURI	BIBEKANANDA BHUYAN VS	// 0 //
74	D-CMP/6716/2024	ORISSA RASHTRABHASA PARISHAD, PURI VS ORISSA RASHTRABHASA PARISHAD, PURI	BIBEKANANDA BHUYAN VS	// 0 //
75	D-CONTC/6519/2024	PITAMBAR BISWAL VS VISHAL K. DEV, PRINCIPAL SECY. TO GOVT., FINANCE DEPT.	ADV. VS	// 0 //
76	D-CONTC/6521/2024	SATYABRATA MISHRA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
77	D-CONTC/6522/2024	SIRISH CHANDRA SAHU VS VISHAL K. DEV, PRINCIPAL SECY. TO GOVT., FINANCE DEPT.	ADV. VS	// 0 //
78	D-CONTC/6524/2024	RAJESH KUMAR MANDAL VS ANU GARG, I.A.S.	ADV. VS	// 0 //
79	D-CONTC/6526/2024	KRISHNA CHANDRA PRADHAN VS ARABINDA MOHANTY, DIVISIONAL FOREST OFFICER, RAIRAKHOL	ADV. VS	// 0 //

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80	D-CONTC/6528/2024	UGRESAN NAYAK VS ANU GARG, I.A.S.	ADV. VS	// 0 //
81	D-CONTC/6529/2024	MALAYA KUMAR CHAKRAVARTI VS ANU GARG, I.A.S.	ADV. VS	// 0 //
82	D-CONTC/6530/2024	ASHOK KUMAR DAS VS ANU GARG, I.A.S.	ADV. VS	// 0 //
83	D-CONTC/6531/2024	SUBASH CHANDRA MISHRA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
84	D-CONTC/6533/2024	POULASTI PATEL VS ANU GARG, I.A.S.	ADV. VS	// 0 //
85	D-CONTC/6534/2024	RABINDRA KUMAR ROUT VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
86	D-CONTC/6535/2024	SARAT KUMAR MANGARAJ VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
87	D-CONTC/6536/2024	KUNJA BIHARI DAS VS ANU GARG, I.A.S.	ADV. VS	// 0 //
88	D-CONTC/6540/2024	PRASANTA KUMAR MOHAPATRA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
89	D-CONTC/6541/2024	SHYAMAGHAN DALAI VS ANU GARG, I.A.S.	ADV. VS	// 0 //
90	D-CONTC/6543/2024	UMAKANTA BEHERA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
91	D-CONTC/6544/2024	KEDARNATH PATEL	ADV.	//



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		VS	VS	0
92	D-CONTC/6545/2024	ANU GARG, I.A.S. BHASKAR CHANDRA UPADHAYA	ADV.	//
		VS	VS	0
93	D-CONTC/6546/2024	SATYABRATA SAHU, I.A.S. SIBA NARAYANA SATAPATHY	ADV.	//
		VS	VS	0
94	D-CONTC/6557/2024	ANU GARG, I.A.S. MIHIR KUMAR PATTANAİK	ADV.	//
		VS	VS	0
95	D-CONTC/6575/2024	PRITIPARNA MISHRA, TAHASILDAR, JATNI BHAKTA CHARAN MISHRA	ADV	//
		VS	VS	0
96	D-CONTC/6578/2024	MS. ASWATHY S, COMMISSIONER CUM SECRETARY, S AND M.E DEPTT. BUTHI BEHERA	PRASANTA KUMAR JOSHI	//
		VS	VS	0
97	D-CONTC/6579/2024	MS. ASWATHY S, COMMISSIONER CUM SECRETARY, S AND M.E DEPTT. PUSPA TRIPATHY @ PUSPARANI MISHRA	ADV.	//
		VS	VS	0
98	D-CONTC/6596/2024	SUSANT DAS, DIRECTOR OF SECONDARY EDUCATION SANJAYA KUMAR NAHAK	ADV.	//
		VS	VS	0
99	D-CONTC/6598/2024	ARAVIND AGRAWAL, I.A.S. RADHESHYAM AGRAWAL	ADV.	//
		VS	VS	0
100	D-CONTC/6599/2024	VIR VIKAM YADAV, I.A.S. SANJAY JAIN	ADV.	//
		VS	VS	0
101	D-CONTC/6603/2024	VIR VIKRAM YADAV, I.A.S. ISWAR CHANDRA SAHOO	ADV.	//
		VS	VS	0
102	D-CONTC/6608/2024	DR. ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., AGRICULTURE DEPT. MAA KUANSI MANGALA SWAYAN SAHYAYIKA GOSTHI (SHG), KENDRAPARA	ADV.	//
		VS	VS	0

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103	D-CONTC/6619/2024	RABINDRA KUMAR PRADHAN, SUB COLLECTOR, KENDRAPARA SURENDRA PRASAD NAYAK VS ASWATHY S., IAS	ADV. VS	// // 0 //
104	D-CONTC/6625/2024	HIMANSU SEKHAR PANDA VS RUPA ROSAN SAHU, COMNR. CUM SECY., SC AND ST DEPT., ODISHA, BBSR.	SMARAJIT PRADHAN VS	// 0 //
105	D-CONTC/6638/2024	PUSPAMANJARI ROUT VS ASWASTHI S., I.A.S.	ADV. VS	// 0 //
106	D-CONTC/6640/2024	GOBINDA CHANDRA MALLIK VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
107	D-CONTC/6642/2024	ANUPAMA MISHRA VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
108	D-CONTC/6643/2024	BHUGDEV BHOI VS ARUN KUMAR SARANGI, I.P.S.	ADV. VS	// 0 //
109	D-CONTC/6646/2024	K.JAGANNATH DAS VS HEAD ORISSA SANDS, COMPLEX, INDIAN RASE EARTH LTD.	BIDYADHAR PRADHAN VS	// 0 //
110	D-CONTC/6648/2024	BIMAL KUMAR NANDI VS ASWATHYY S., I.A.S.	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
111	D-CONTC/6650/2024	MAHADEB PANDA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
112	D-CONTC/6652/2024	DHRUBA CHARAN MOHANTA VS ASWATHY S., I.A.S.	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
113	D-CONTC/6654/2024	SARATHI BHANJA VS ANU GARG, I.A.S.	ADV. VS	// 0 //

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114	D-CONTC/6657/2024	JAGANNATH DAS VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
115	D-CONTC/6663/2024	JYOTSANA GOYAL VS PROF. DR. PADMALAYA DEVI, DEAN OF A ACHARYA HARIHAR POST GRADUATE INSTITUTE OF CANCER, CUTTACK	TANMAY MISHRA VS	// 0 //
116	D-CONTC/6683/2024	ASHOK KUMAR DAS VS CHANCHAL RANA, I.A.S.	ADV. VS	// 0 //
117	D-CONTC/6687/2024	JAYAKANTA PRADHAN VS ABHAYA, I.P.S.	ADV. VS	// 0 //
118	D-CONTC/6708/2024	SANGITA MISRA VS BHABANI SHANKAR CHAINI, I.A.S.	SHASHI BHUSAN JENA VS	// 0 //
119	D-CONTC/6713/2024	SISIR KUMAR MOHANTY VS ASWATHY S., I.A.S.	ADV VS	// 0 //
120	D-CONTC/6714/2024	SUSHIL KUMAR DEEP VS SHALINI PANDIT, I.A.S.	ADV VS	// 0 //
121	D-CONTC/6718/2024	NAMITA DAS VS SAGARIKA NATH,S.P., BALASORE	ADV. VS	// 0 //
122	D-CONTR/4609/2024	ORISSA POWER CONSORTIUM LTD., ANGUL VS SUDHANSU SEKHAR MISHRA, S.P., ANGUL	ADV. VS	//0 0 //
123	D-CRLA/4778/2024	IMRAN KHAN @ MD. NAUSHAD VS STATE OF ODISHA	BISWAJIT NAYAK VS	BIRMITRAPUR /26 /2021 0 //
124	D-CRLMA/4624/2024	TAMANNA PARWEEN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	JATNI P.S. /172 /2023 0 //
125	D-CRLMA/4684/2024	SANDEEP KUMAR SAHU	TAPAS KUMAR ACHARYA	BAIDYANATHPUR /40 /2012

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		VS	VS	()
126	D-CRLMC/4586/2024	STATE OF ODISHA ANIL JAIDAYAL TANEJA	ASHOK KUMAR BEHERA	// ANGUL TOWN /20 /2023
		VS	VS	()
127	D-CRLMC/4607/2024	STATE OF ODISHA KALIA @ SUMANTA MUKHI	KUMAR KASHYAP	// KHAIRA /38 /2015
		VS	VS	()
128	D-CRLMC/4608/2024	STATE OF ODISHA ASISH RANJAN DAS	RANJAN KUMAR ROUT	// / /0
		VS	VS	()
129	D-CRLMC/4611/2024	SURENDRA KUMAR MISHRA KRUSHNA CHANDRA ROUT	DILLIP KUMAR SAHOO	// / /0
		VS	VS	()
130	D-CRLMC/4626/2024	STATE OF ODISHA ASWINI @ ASBIN LAKRA	AKSHAYA KUMAR SAHOO	// RAJGANGPUR /128 /2017
		VS	VS	()
131	D-CRLMC/4633/2024	STATE OF ODISHA M/S. KAI INTERNATIONAL PVT. LTD., ROURKELA	TUSHAR KANTI SATAPATHY	// / /0
		VS	VS	()
132	D-CRLMC/4641/2024	UNION OF INDIA SANTOSH RAJU	SARBESWAR SAHOO	// DAMANJODI /24 /2021
		VS	VS	()
133	D-CRLMC/4661/2024	STATE OF ODISHA AKSHAYA KUMAR GHADEI	PRAKASH KUMAR MISHRA	// KHANDAGIRI P.S. /620 /2023
		VS	VS	()
134	D-CRLMC/4666/2024	STATE OF ODISHA OMM PRAKASH MISHRA	PANCHANAN PANIGRAHI	// BHUBAN /335 /2022
		VS	VS	()
135	D-CRLMC/4673/2024	STATE OF ODISHA SWAGATA PANDA	SUKANTA KUMAR NAYAK	// / /0
		VS	VS	()
136	D-CRLMC/4676/2024	SHUBHALAXMI KAR@ PANDA SHRABNI PATNAIK	PRATIK NAYAK	// INFOCITY PS /320 /2022
		VS	VS	()

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
137	D-CRLMC/4690/2024	STATE OF ODISHA LAXMAN BEHERA VS	PANCHANAN PANIGRAHI VS	// KALINGA NAGAR /86 /2018 ()
138	D-CRLMC/4694/2024	STATE OF ODISHA SURYAMANI BISWAL VS	PANCHANAN PANIGRAHI VS	// KAMAKHYANAGAR /290 /2022 ()
139	D-CRLMC/4699/2024	STATE OF ODISHA DEBASIS BEHERA VS	ASHOK KUMAR SARANGI VS	// / /0 ()
140	D-CRLMC/4701/2024	NARMADA SAHOO SABITRI PATRA VS	RAMESH CHANDRA PRADHAN VS	// MAHILA (BERHAMPUR) /31 /2014 ()
141	D-CRLMC/4707/2024	STATE OF ODISHA JASHA KULTIA @ JASHAKETAN NAIK VS	GOURA HARIJAN VS	// NARLA /107 /2013 ()
142	D-CRLMC/4711/2024	STATE OF ODISHA BIREN JENA @ BIREN KUMAR JENA VS	KABIRAJ PRADHAN VS	// / /0 ()
143	D-CRLMC/4714/2024	STATE OF ODISHA BRAHMACHARI MAJHI VS	SATYAJIT MOHAPATRA VS	// CHANDAPUR /37 /2020 ()
144	D-CRLMC/4721/2024	STATE OF ODISHA LALIT MOHAN MANGARAJ @ LALIT MANGARAJ VS	JYOTIRMAYA SAHOO VS	// BAIDYANATHPUR /254 /2021 ()
145	D-CRLMC/4722/2024	STATE OF ODISHA PURUSHOTTAM SAHU VS	JYOTIRMAYA SAHOO VS	// KODALA /130 /2007 ()
146	D-CRLMC/4728/2024	STATE OF ODISHA PURNA CH. GOUDA @ PURNA CHANDRA GOUDA VS	JYOTIRMAYA SAHOO VS	// / /0 ()
147	D-CRLMC/4738/2024	STATE OF ODISHA RAJ KISHORE PATTANAIK VS STATE OF ODISHA	S.SUDHANSU KUMAR SUBUDHI VS	// BADAGODA P.S. /204 /2014 () //

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148	D-CRLMC/4741/2024	SUBASH CHANDRA NAIK VS STATE OF ODISHA	DIGAMBAR SETHI VS	KANJIPANI /36 /2017 () //
149	D-CRLMC/4742/2024	BISWAMBAR NAIK @ BABULI NAYAK VS STATE OF ODISHA	SAKTI PRASAD DAS VS	CAPITAL P.S. /486 /2006 () //
150	D-CRLMC/4746/2024	BIBEKANANDA PRADHAN VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	ITAMATI /112 /2023 () //
151	D-CRLMC/4750/2024	BIKRAM KESHARI JENA VS STATE OF ODISHA	ARYA TRIPATHY VS	SPL.TASK FORCE /7 /2019 () //
152	D-CRLMC/4751/2024	SANKARSANA PRADHAN VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	KORAPUT TOWN /322 /2022 () //
153	D-CRLMC/4756/2024	PADMA CHARAN PARIDA @ PADMALOCHAN PARIDA VS STATE OF ODISHA	SANJEEB KUMAR MOHANTY VS	DHENKANAL TOWN /101 /2005 () //
154	D-CRLMC/4764/2024	KARTIK CHANDRA NAYAK VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BALASORE SADAR /69 /2022 () //
155	D-CRLMC/4769/2024	LALIT MOHAN MANGARAJ @ LALIT MANGARAJ VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOLANTHARA (BERHAMPUR) /524 /2023 () //
156	D-CRLMP/4604/2024	TUMBANATH PANDA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// () //
157	D-CRLMP/4623/2024	DHARMENDRA SINGH PARMAR VS STATE OF ODISHA	NIRANJAN PANDA VS	/ /0 () //
158	D-CRLMP/4669/2024	BHABANI @ BHAVANI PANIGRAHI VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 () //
159	D-CRLMP/4679/2024	GOLEKH BIHARI PATRA	RAMESH CHANDRA ROUT	/ /0

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		VS	VS	0
		STATE OF ODISHA		//
160	D-CRLMP/4695/2024	OLIVE RASHMI KULLU	DIPAK RANJAN MISHRA	/10
		VS	VS	0
		STATE OF ODISHA		//
161	D-CRLMP/4709/2024	LOKANATH RANA	MANAS CHAND	/10
		VS	VS	0
		STATE OF ODISHA		//
162	D-CRLMP/4725/2024	SOUMYA MOHANTY	JYOTIRMOY MOHAPATRA	/10
		VS	VS	0
		STATE OF ODISHA		//
163	D-CRLMP/4732/2024	HEMANTA DAS	JAYANTA KUMAR MAJHI	/10
		VS	VS	0
		STATE OF ODISHA		//
164	D-CRLMP/4736/2024	RABI SANKAR BHANJA	SURYANARAYAN PANIGRAHI	/10
		VS	VS	0
		STATE OF ODISHA		//
165	D-CRLMP/4743/2024	MADAN MOHAN PRADHAN	BISHNU PRASAD PRADHAN	/10
		VS	VS	0
		STATE OF ODISHA		//
166	D-CRLMP/4748/2024	BHAGABAT PRASAD MOHAPATRA	ANITA SAHOO	/10
		VS	VS	0
		STATE OF ODISHA		//
167	D-CRP/6633/2024	MAHESWAR MOHARANA	SHILPI SIDHANTA MOHAPATRA	//
		VS	VS	0
		PRADIPTA KUMAR DAS		//
168	D-EC/6631/2024	MAHESWAR MOHARANA	SHILPI SIDHANTA MOHAPATRA	//
		VS	VS	0
		PRADIPTA KUMAR DAS		//
169	D-FAO/6583/2024	BASANTI RANA	DEEPALI MAHAPATRA	//
		VS	VS	0
		UNION OF INDIA		//
170	D-FAO/6704/2024	THE MANAGER LEGAL , CHOLAMANDALAM MS GENERAL INSURANCE CO.L.T.D	ADAM ALI KHAN	//
		VS	VS	0

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171	D-FAO/6719/2024	GURU CHARAN MUNDA SUBASH CHANDRA DAS VS RATNAKAR TARAI	DILLIP KUMAR MOHAPATRA VS	// // 0 //
172	D-FAO/6721/2024	BIMAL KUMAR MANSINGH VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
173	D-MACA/6517/2024	D.M., ORIENTAL INSURANCE COMPANY LIMITED VS JANGESWEAR SUBUDHI	ADAM ALI KHAN VS	// 0 //
174	D-MACA/6647/2024	M/S. UNITED INDIA INSURANCE CO. LTD. VS DINGAR GAINTA	SANJAY KUMAR SAMANTARAY VS	// 0 //
175	D-MATA/6700/2024	DEBASIS MOHAPATRA VS LIPINA BARIK	BIBHU PRASAD MOHANTY VS	// 0 //
176	D-RPFAM/6639/2024	BANIBHUSAN PRAHARAJ VS RITANJALI PRAHARAJ	AMLAN SHAKTI PAUL VS	// 0 //
177	D-RPFAM/6707/2024	SUDHANSHU KUMAR BHOI VS LAXMIPRIYA BHOI	KISHORE KUMAR JENA VS	// 0 //
178	D-RSA/6703/2024	SK.JABIR@ABDUL KHAN VS SHAMIMA KHATOON	BIBEKANANDA BHUYAN VS	// 0 //
179	D-RVWPET/6587/2024	MANORAMA PATI VS SUVENDU KAR	SUSHANTA KUMAR JOSHI VS	// 0 //
180	D-RVWPET/6630/2024	PUNJAB NATIONAL BANK , DHENKANAL VS M/S. SHREE JYOTI EDUCATION AND MANAGEMENT TRUST WORLD	ANJAN KUMAR BISWAL VS	// 0 //
181	D-RVWPET/6637/2024	PRAVAT KUMAR MAJHI VS THE TAHASILDAR, TIRTOL	ADV. VS	// 0 //



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182	D-RVWPET/6641/2024	ROSALIN JAMADAR VS PRIYABRATA MOHANTY	CHINMAYA MOHANTY VS	// 0 //
183	D-TRP(C)/6518/2024	JINARANI NAYAK @ LEETA NAYAK VS PRASANTA KUMAR BARIK	PANCHANAN PANIGRAHI VS	// 0 //
184	D-TRP(C)/6653/2024	SARMISTHA SAHOO VS SHUVRA KANTA BEHERA	MIHIR SAHOO VS	// 0 //
185	D-TRP(C)/6720/2024	TARAPADA SENAPATI VS MANIMA RANI GHOSH	SURYAKANTA DWIBEDI VS	// 0 //
186	D-WA/6613/2024	SANJAYA KUMAR SAHOO VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	// 0 //
187	D-WA/6677/2024	DR. AIKADASI PRADHAN VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
188	D-WA/6709/2024	SARAT KUMAR BARAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
189	D-WP(C)/6520/2024 WP(C)/3312/2024	DUSHASAN BARIK VS STATE OF ODISHA	NETRANANDA BISWAL VS	// 0 //
190	D-WP(C)/6523/2024 WP(C)/3309/2024	BABUAA YADAV VS REGIONAL TRANSPORT OFFICER, ROURKELA	ASHOK KUMAR ROUT VS	// 0 //
191	D-WP(C)/6525/2024 WP(C)/3314/2024	PURNA CHANDRA PATRA VS STATE OF ORISSA	NETRANANDA BISWAL VS	// 0 //
192	D-WP(C)/6527/2024	LOHIT KUMAR MANGARAJ VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
193	D-WP(C)/6532/2024	NARAYAN BEHERA	ANIL KUMAR DAS	//

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		VS	VS	0
		STATE OF ODISHA		//
194	D-WP(C)/6537/2024	RAJU KHAN	DURLLABHA RANJAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
195	D-WP(C)/6538/2024	AKSHYA KUMAR PALEI	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
196	D-WP(C)/6539/2024	BIKASH PANIGRAHI	SURYAKANTA DASMOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
197	D-WP(C)/6542/2024	PRAHALLAD PARIDA	GANESH PRASAD SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
198	D-WP(C)/6547/2024	KAILASH CHANDRA NAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
199	D-WP(C)/6548/2024	SACHIDANANDA MISHRA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
200	D-WP(C)/6549/2024	SURESH KUMAR ROUT	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
201	D-WP(C)/6550/2024	PRAFULLA KUMAR NANDI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
202	D-WP(C)/6551/2024	DEBASIS BISHOI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
203	D-WP(C)/6552/2024	DEBARAJ BEHERA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
204	D-WP(C)/6553/2024	KUNI SAHU	SIDHARTH PRASAD DAS	//
		VS	VS	0

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205	D-WP(C)/6554/2024	STATE OF ODISHA GOBINDA CHANDRA NAYAK VS	SIDHARTH PRASAD DAS VS	// // 0
206	D-WP(C)/6555/2024	STATE OF ODISHA SATISH KUMAR PARIDA VS	SARADA PRASAD DASH VS	// // 0
207	D-WP(C)/6556/2024	STATE OF ODISHA RAKESH RANJAN ROUSTRAY VS	SASWATI MOHAPATRA VS	// // 0
208	D-WP(C)/6558/2024	ODISHA SMALL INDUSTRIES CORPRATION LTD. CUTTACK MAHENDRA MALIK VS	RAJESH DAS MOHAPATRA VS	// // 0
209	D-WP(C)/6559/2024	STATE OF ODISHA MAHESH KUMAR PADHY @ PADHI VS	SURYAKANTA DASMOHAPATRA VS	// // 0
210	D-WP(C)/6560/2024	STATE OF ODISHA SANATAN SAHOO VS	UMA CHARAN MISHRA VS	// // 0
211	D-WP(C)/6561/2024	STATE OF ODISHA GOVINDA KUMAR PATRA VS	SURYAKANTA DASMOHAPATRA VS	// // 0
212	D-WP(C)/6562/2024	STATE OF ODISHA DINDAYAL SHAH VS	BIRAJA PRASANNA DAS VS	// // 0
213	D-WP(C)/6563/2024	STATE OF ODISHA UTTAM NAYAK VS	SIDHARTH PRASAD DAS VS	// // 0
214	D-WP(C)/6564/2024	STATE OF ODISHA ISWAR NAYAK VS	SIDHARTH PRASAD DAS VS	// // 0
215	D-WP(C)/6565/2024	STATE OF ODISHA ARTABANDHU NAYAK VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// // 0 //

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216	D-WP(C)/6566/2024	DINABANDHU PATASANI VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
217	D-WP(C)/6567/2024	RANJITA BEHERA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
218	D-WP(C)/6568/2024	DHOBA PARIDA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
219	D-WP(C)/6569/2024	BICHHED PARIDA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
220	D-WP(C)/6570/2024	CHHABIRANI PARIDA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
221	D-WP(C)/6571/2024	SWARNALATA BARIK VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
222	D-WP(C)/6572/2024	MADHUSUDAN BEHERA VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
223	D-WP(C)/6573/2024	SUMATI PATASANI VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
224	D-WP(C)/6574/2024	HIRABATI MAHAPATRA VS STATE OF ODISHA	PRADEEP KUMAR MISHRA VS	// 0 //
225	D-WP(C)/6576/2024	GITANJALI PRADHAN VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
226	D-WP(C)/6577/2024	HRUDANANDA SATAPATHY VS STATE OF ODISHA	PRAVASH CHANDRA MAHAPATRA VS	// 0 //
227	D-WP(C)/6580/2024	DEBJIT NANDY	AKSHAYA KUMAR PANDEY	//

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		VS	VS	0
		STATE OF ODISHA		//
228	D-WP(C)/6581/2024	ASUTOSH DEY	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
229	D-WP(C)/6582/2024	LAXMAN SAMAL	SK. ZAFARULLA	//
		VS	VS	0
		STATE OF ODISHA		//
230	D-WP(C)/6584/2024	LIPIKA PATRA	BIBHU PRASAD MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
231	D-WP(C)/6585/2024	CHOUDA CHARAN MAHALA	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
232	D-WP(C)/6586/2024	LAMBODAR SATPATHY	PRADEEP KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
233	D-WP(C)/6588/2024	RASHMI RANJAN ROUT	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
234	D-WP(C)/6590/2024	DAMODAR PRATIHARI	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
235	D-WP(C)/6591/2024	BHOLANATH MOHANTY	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
236	D-WP(C)/6592/2024	PRAFULLA CHANDRA ROUT	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		STATE OF ODISHA		//
237	D-WP(C)/6593/2024	MANJULATA BEHERA	ARUPANANDA GOSWAMY	//
		VS	VS	0
		STATE OF ODISHA		//
238	D-WP(C)/6594/2024	ANJAN PATNAIK	BIBHU PRASAD DAS	//
		VS	VS	0

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239	D-WP(C)/6595/2024	TPCODL, BBSR SUDHANSU KUMAR DAS VS THE AO LIFE INSURANCE COMPANY, BBSR	SUBASH CHANDRA PUSPALAKA VS	// // 0 //
240	D-WP(C)/6597/2024	BASANTI BISWAL VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
241	D-WP(C)/6600/2024	CHANDRA MOHAN MOHANTA VS THE ODISHA STATE COOPERATIVE MILK PRODUCERS FEDERATION LTD., KHURDA	SUBRAT MISRA VS	// 0 //
242	D-WP(C)/6601/2024	RABINARAYAN DAS VS STATE OF ODISHA	SAROJ KUMAR DASH VS	// 0 //
243	D-WP(C)/6602/2024	PUSPALATA SAHOO VS COLLECTOR, CUTTACK	DEEPAK KUMAR PANI VS	// 0 //
244	D-WP(C)/6604/2024	SOUMYA RANJAN PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //
245	D-WP(C)/6605/2024	SHRI RADHAMOHAN JEW BIJE NIJGAON, KHURDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
246	D-WP(C)/6606/2024	SADASIBA DASH VS BRANCH MANAGER, HDFC BANK LTD., CUTTACK	KARTIK CHANDRA TRIPATHY VS	// 0 //
247	D-WP(C)/6607/2024	SAROJ KANTA MOHAPATRA VS PRINCIPAL ACCOUNTANT GENERAL (A AND E ), BBSR	SIDHESWAR MALLIK VS	// 0 //
248	D-WP(C)/6609/2024	SANDHYARANI MISHRA VS STATE OF ODISHA	PITAMBAR ACHARYA VS	// 0 //
249	D-WP(C)/6610/2024	DILLIP BARIK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //

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250	D-WP(C)/6612/2024 WP(C)/3307/2024	REKHA AGARWAL VS STATE OF ODISHA	SIDHARTHA MISHRA 1 VS	// 0 //
251	D-WP(C)/6615/2024	PRAFULLA KUMAR SETHY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
252	D-WP(C)/6616/2024	PRAKASH MAHAKUD VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
253	D-WP(C)/6617/2024 WP(C)/3344/2024	BANDHU SETHI VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
254	D-WP(C)/6618/2024	IPSITA KUMAR MOHANTY VS CHAIRMAN, ODISHA PUBLIC SERVICE COMMISSION	KUNAL KUMAR SWAIN VS	// 0 //
255	D-WP(C)/6620/2024	HEMANTA KUMAR DAS VS THE COLLECTOR, JAJPUR	KANANBALA ROY CHOUDHURY VS	// 0 //
256	D-WP(C)/6621/2024	MADHUMITA BEHERA VS STATE BANK OF INDIA	DIGAMBARA MISHRA VS	// 0 //
257	D-WP(C)/6623/2024	M/S. M S INFRAENGINEERS PVT. LTD. CUTTACK VS GENERAL MANAGER (TECH.) AND PROJECT DIRECTOR, NHAI, DHENKANAL	KANANBALA ROY CHOUDHURY VS	// 0 //
258	D-WP(C)/6624/2024	PRAMOD KUMAR DASH VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
259	D-WP(C)/6626/2024	SABITA MALLIK VS THE COLLECTOR, JAJPUR	KANANBALA ROY CHOUDHURY VS	// 0 //
260	D-WP(C)/6627/2024	PRASAN KUMAR MOHAPATRA VS STATE OF ODISHA	SOUBHAGYA CHANDRA DEV DASH VS	// 0 //
261	D-WP(C)/6628/2024	BIJAYA KUMAR PANDA	BIJAY KUMAR BEHERA	//

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		VS	VS	0
		STATE OF ODISHA		//
262	D-WP(C)/6629/2024	M/S. MDSG CONSTRUCTION PVT. LTD. NUAPADA	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
263	D-WP(C)/6632/2024	DILIP KUMAR MALIK	SIDHANT DAS	//
	WP(C)/3326/2024	VS	VS	0
		STATE OF ODISHA		//
264	D-WP(C)/6634/2024	PRAMOD KUMAR JENA	KULDEEP MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
265	D-WP(C)/6635/2024	GOBARDHAN PARIDA	BIGYAN KUMAR SHARMA	//
		VS	VS	0
		DIRECTOR GENERAL OF POLICE, CISF, NEW DELHI		//
266	D-WP(C)/6636/2024	LAXMIKANTA PRADHAN	GYANA RANJAN SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
267	D-WP(C)/6644/2024	AMBIKA MOHANTY	SURYAKANTA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
268	D-WP(C)/6645/2024	NARAYAN MOHANTA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
269	D-WP(C)/6649/2024	SANTOSH KUMAR SWAIN	SHASHI BHUSAN JENA	//
		VS	VS	0
		SECY. TO GOVT., COMMERCE AND TRANSPORT DEPT., BBSR		//
270	D-WP(C)/6651/2024	AJAY PADHI	SHASHI BHUSAN JENA	//
		VS	VS	0
		PRESIDING OFFICER, LABOUR COURT, BBSR		//
271	D-WP(C)/6655/2024	KANHU CHARAN BASTARAY	DR. SIMANCHALLA RANJIT	//
		VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/6656/2024	AMIT DIXIT	SESHADEV DASH	//
		VS	VS	0



## ORISSA HIGH COURT

**FILING REPORT AS ON :13/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WP(C)/6658/2024	STATE OF ODISHA BANABIHARI HOTA VS	AVIJIT PATNAIK VS	// // 0
274	D-WP(C)/6659/2024	STATE OF ODISHA SARAT KUMAR MOHANTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
275	D-WP(C)/6660/2024	STATE OF ORISSA CHEVITI CHANDRAIAH VS	SUKANTA KUMAR DALAI VS	// // 0
276	D-WP(C)/6661/2024	STATE OF ODISHA JAGANNATH SAMAL VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
277	D-WP(C)/6662/2024	STATE OF ORISSA ABHIMANYU JENA VS	SUKANTA KUMAR DALAI VS	// // 0
278	D-WP(C)/6664/2024	STATE OF ODISHA GANGADHAR PANY VS	PRAVAT KUMAR PANDA VS	// // 0
279	D-WP(C)/6665/2024	STATE OF ODISHA DHIRENDRA KUMAR SATAPATHY VS	PRAVAT KUMAR PANDA VS	// // 0
280	D-WP(C)/6666/2024	STATE OF ODISHA KSHYITISH MUND VS	SUKANTA KUMAR DALAI VS	// // 0
281	D-WP(C)/6667/2024	STATE OF ODISHA GOKUL CHANDRA PRADHAN VS	PRAVAT KUMAR PANDA VS	// // 0
282	D-WP(C)/6668/2024	STATE OF ODISHA SANJAY KUMAR AGRAWAL VS	SUBHAM AGRAWAL VS	// // 0
283	D-WP(C)/6669/2024	STATE OF ODISHA KESHAB CHANDRA GHANA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// // 0 //

## ORISSA HIGH COURT

**FILING REPORT AS ON :13/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WP(C)/6670/2024	TANUSMITA NAYAK VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	// 0 //
285	D-WP(C)/6671/2024	SANJAY KUMAR AGRAWAL VS STATE OF ODISHA	ACHARYA DILLIP KUMAR VS	// 0 //
286	D-WP(C)/6673/2024	ATUL CHANDRA MAHARANA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
287	D-WP(C)/6674/2024	SUDHANSU KUMAR SENAPATI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
288	D-WP(C)/6675/2024	PRAFULLA KUMAR PANIGRAHI VS UNION OF INDIA	SURYA NARAYAN SAHU VS	// 0 //
289	D-WP(C)/6676/2024	NIRAJAKANTA PRADHAN VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
290	D-WP(C)/6678/2024	DR. PRAVAT KUMAR BEHERA VS COMMN. CUM SECY. TO GOVT. OF H AND FW DEPT. BBSR	NIHAL RATH VS	// 0 //
291	D-WP(C)/6679/2024	PRASANJIT KARMAKAR VS THE CHIEF MANAGER CUM AO, ODISHA GRAMYA BANK, CTC	LALATENDU SAMANTARAY VS	// 0 //
292	D-WP(C)/6681/2024	PRAMILA MOHANTA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
293	D-WP(C)/6682/2024	BIBEKANANDA BEHERA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
294	D-WP(C)/6684/2024	BHAGIRATH DAS VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
295	D-WP(C)/6685/2024	SANATAN DATT	S.SUDHANSU KUMAR SUBUDHI	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :13/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
296	D-WP(C)/6688/2024	GABRIEL TIGGA	BHABA RANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
297	D-WP(C)/6689/2024	YOUTISH KUMAR NAYAK	PRASANNA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/6690/2024	PURNA CHANDRA SA	BHABA RANJAN KAR	//
		VS	VS	0
		GOVT. OF ODISHA		//
299	D-WP(C)/6691/2024	SABITRI DEBI AGRAWAL	AKSHAYA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/6692/2024	SARASWATI BEHERA	GANESWAR BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/6693/2024	TRILANCHAL KUMBHAR	DURGA PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/6694/2024	SANJUKTA JENA	RABINDRA NATH PRUSTY	//
		VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/6695/2024	POOJARANI MALLICK	DURGA PRASANNA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
304	D-WP(C)/6696/2024	M/S. BHABANI SECURITY AGENCY, BHADRAK	CHITTA RANJAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
305	D-WP(C)/6697/2024	PURNA CHANDRA SETHI	LAXMIKANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
306	D-WP(C)/6698/2024	SAROJINI BEHERA	NITYANANDA PANDA	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :13/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	D-WP(C)/6699/2024	TPCODL, BBSR RAMA CHANDRA HANSDAH VS UNION OF INDIA	DEBABRATA DAS VS	// // 0 //
308	D-WP(C)/6701/2024	JAYANTA RANA VS STATE OF ODISHA	GOPAL PRASAD JENA VS	// 0 //
309	D-WP(C)/6702/2024	TRINATH BAURI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
310	D-WP(C)/6705/2024	RAMA CHANDRA HANSDAH VS UNION OF INDIA	DEBABRATA DAS VS	// 0 //
311	D-WP(C)/6711/2024	BANDANA DEORIYA VS STATE OF ODISHA	RAMESH AGARWAL VS	// 0 //
312	D-WP(C)/6712/2024	RABINARAYAN PATRA VS STATE OF ODISHA	SUJATA JENA VS	// 0 //
313	D-WP(C)/6715/2024	M/S. OLIVINE INTERNATIONAL, KOLKATA VS THE DISTRICT CONSUMER DISPUTE REDRESSAL COMMISSION, SAMBALPUR	KOUSIK ANANDA GURU VS	// 0 //
314	D-WP(C)/6717/2024	APARNA NAYAK VS ZONAL MANAGER, INDIAN BANK, BERHAMPUR	JAYANT KUMAR RATH VS	// 0 //
315	D-WP(C)/6722/2024	JUVRAJ @ YUVRAJ JENA VS STATE OF ODISHA	SATYABRATA MOHANTY VS	// 0 //
316	D-WP(C)/6723/2024	KAMALA SAHOO VS THE DEPUTY GENERAL MANAGER (ELECTRICAL), KORAPUT	S.S.RAO VS	// 0 //
317	D-WP(C)/6724/2024	GAGAN KUMAR MOHAPATRA VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA 1 VS	// 0 //

## ORISSA HIGH COURT

**FILING REPORT AS ON :13/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	D-WP(C)/6726/2024	PARESH KUMAR RATH VS STATE OF ODISHA	DEBASIS SAHOO VS	// 0 //
319	D-WP(C)/6727/2024	BAJAJ FINANCE LTD., BBSR VS UNION OF INDIA	RAMACHANDRA PANIGRAHY VS	// 0 //
320	D-WP(C)/6728/2024	M/S. M. S. INFRA ENGINEERS PVT. LTD. VS UNION OF INDIA	ANUP NARAYAN MOHANTY VS	// 0 //
321	D-WP(C)/6729/2024	KANANBALA KAR VS TAHASILDAR SADAR, BALASORE	PRATIK DASH VS	// 0 //
322	D-WPCRL/4681/2024	RANJAN KUMAR DASH VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	//0 0 //
323	D-ABLAPL/4577/2024	SHANTILATA DASH VS STATE OF ODISHA	BISWAJIT PASAYAT VS	KHANDAGIRI P.S. /64 /2024 0 //
324	D-ABLAPL/4579/2024	SAGARIKA JENA VS STATE OF ODISHA	AMRUT BARAL VS	TIRTOL /45 /2024 0 //
325	D-ABLAPL/4580/2024	BINOD BISWAL @ BIROJ BISWAL @ BUTU VS STATE OF ODISHA	AMRUT BARAL VS	NIALI /105 /2022 0 //
326	D-ABLAPL/4585/2024	DAMBARUDHAR BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /55 /2024 0 //
327	D-ABLAPL/4592/2024	TIKAN SAHU VS STATE OF ODISHA	AMIT KUMAR NATH VS	CHHENDIPADA /524 /2023 0 //
328	D-ABLAPL/4593/2024	RAHUL AGRAWAL VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PURUNAKATAK /78 /2021 0 //
329	D-ABLAPL/4594/2024	RAKESH NAIK	PRAVASH CHANDRA JENA	KUNDHEIGOLA /45 /2024

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**FILING REPORT AS ON :13/02/2024**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
330	D-ABLAPL/4596/2024	SUKANYA JENA @ NAYAK @ LIPI	SARADA PRASAD DASH	SORO /105 /2024
		VS	VS	()
		STATE OF ODISHA		//
331	D-ABLAPL/4597/2024	SUNIL KUMAR PRUSTY	BIRENDRA KUMAR PARDHI	KARANJIA /343 /2023
		VS	VS	()
		STATE OF ODISHA		//
332	D-ABLAPL/4599/2024	SHIBASANKAR DAS @ SHIBA SANKAR DAS	RAJENDRA NARAYAN ROUT	JENAPUR /65 /2024
		VS	VS	()
		STATE OF ODISHA		//
333	D-ABLAPL/4601/2024	KOURA @ DASARATHI KARNA	DURLLABHA RANJAN MISHRA	BIRMAHARAJPUR /194 /2022
		VS	VS	()
		STATE OF ODISHA		//
334	D-ABLAPL/4603/2024	UMA JENA @ UMAKANTA BEHERA	PANCHANAN PANIGRAHI	BHUBAN /45 /2024
		VS	VS	()
		STATE OF ODISHA		//
335	D-ABLAPL/4606/2024	SUBASH CHANDRA JENA	SARADA PRASAD DASH	SORO /105 /2024
		VS	VS	()
		STATE OF ODISHA		//
336	D-ABLAPL/4610/2024	BANSIDHAR NAIK	BIRAJA PRASANNA DAS	KASHIPUR /11 /2023
		VS	VS	()
		STATE OF ODISHA		//
337	D-ABLAPL/4612/2024	MD. SAKIR @ MAHAMAD SAKIRI	SANDEEP RAJ PANDA	MAHILA P.S. BUXIBAZAR /20 /2024
	ABLAPL/1628/2024	VS	VS	()
		STATE OF ODISHA		//
338	D-ABLAPL/4614/2024	BASUDEB MAHAKUD	BISWAJIT MOHAPATRA	KANTAMAL /141 /2023
		VS	VS	()
		STATE OF ODISHA		//
339	D-ABLAPL/4618/2024	LINGARAJ SAHU	SANTOSH KUMAR MAHANTY	TARASINGI /24 /2024
		VS	VS	()
		STATE OF ODISHA		//
340	D-ABLAPL/4619/2024	NILAMADHAB PANDA @ MADHAB PANDA	SANTOSH KUMAR MAHANTY	POLASARA PS /175 /2023
		VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	D-ABLAPL/4621/2024	STATE OF ODISHA MAMATA BEHERA VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /22 /2024 ()
342	D-ABLAPL/4625/2024	STATE OF ODISHA MILU BISOYI VS	GOPAL KRISHNA NAYAK VS	// GANGAPUR (ASKA) /922 /2023 ()
343	D-ABLAPL/4628/2024	STATE OF ODISHA PRIYABRATA RAM VS	MANORANJAN MUDULI VS	// CHANDRASEKHARPUR /93 /2024 ()
344	D-ABLAPL/4630/2024	STATE OF ODISHA TILESWAR MALLICK VS	MAHES DAS VS	// BAMUNIGAM /40 /2021 ()
345	D-ABLAPL/4635/2024	STATE OF ODISHA ALDEN MUNDA @ ALDREN MUNDA VS	UMAKANTA BARIK VS	// BISRA /34 /2024 ()
346	D-ABLAPL/4636/2024	STATE OF ODISHA AANCHAL AGARWAL VS	ARIJEET MISHRA VS	// CHHENDIPADA /466 /2023 ()
347	D-ABLAPL/4644/2024	STATE OF ODISHA BHIMASEN BAIDYA VS	MANORANJAN PADHY VS	// KHALLIKOTE /494 /2021 ()
348	D-ABLAPL/4645/2024	STATE OF ODISHA UNURI @PRABODHA KUMAR MALLICK VS	SATYA RANJAN MULIA VS	// MADHUPATNA /36 /2024 ()
349	D-ABLAPL/4646/2024	STATE OF ODISHA MAHENDRA KUMAR NAYAK VS	SATYA RANJAN MOHAPATRA VS	// MANGALA BAG /50 /2024 ()
350	D-ABLAPL/4647/2024	STATE OF ODISHA MUNA KHAN @ SAUKAT KHAN @ SAKAT KHAN VS	AMULYA RATNA PANDA VS	// BALASORE TOWN /44 /2024 ()
351	D-ABLAPL/4649/2024	STATE OF ODISHA SUDAM MISHRA VS STATE OF ODISHA	PREETAM MISHRA VS	// GHANTAPADA /122 /2023 () //

# ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	D-ABLAPL/4652/2024	JHUDU @ DILIP DALAPATI VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	Dhamara Police Station /131 /2022 () //
353	D-ABLAPL/4654/2024	GURUPADA MANDAL VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	Dhamara Police Station /131 /2022 () //
354	D-ABLAPL/4655/2024	BULA @ PAPUN SAHOO VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	Dhamara Police Station /131 /2022 () //
355	D-ABLAPL/4656/2024	KUNI BEHERA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	RAMBHA (KHALLIKOTE) /667 /2023 () //
356	D-ABLAPL/4657/2024	ADITYA CHOUBEY VS STATE OF ODISHA	BIBHU PRASAD DAS VS	KHANDAGIRI P.S. /60 /2024 () //
357	D-ABLAPL/4658/2024	BASANTA KUMAR PODIAMI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MOTU /120 /2023 () //
358	D-ABLAPL/4660/2024	BISHNU MUNDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TURUMUNGA /82 /2024 () //
359	D-ABLAPL/4662/2024	SUNIT MUNDA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TURUMUNGA /82 /2024 () //
360	D-ABLAPL/4663/2024	JYOTISH BISWAS VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MOTU /137 /2023 () //
361	D-ABLAPL/4664/2024	PUNIT KUMAR SETHI @ PUNITA KUMAR SETHI VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	BHANJANAGAR /87 /2024 () //
362	D-ABLAPL/4665/2024	BINOD ROUT @ BINOD KUMAR ROUT VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	FATEGARH /30 /2024 () //
363	D-ABLAPL/4667/2024	ABHISEK BISWAL	PRIYA RANJAN SINGH	DHENKANAL SADAR /132 /2023



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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	()
364	D-ABLAPL/4670/2024	STATE OF ODISHA ALOKANDU DASH	NILAKANTHA DAS	// PAHALA /42 /2024
		VS	VS	()
365	D-ABLAPL/4671/2024	STATE OF ODISHA RATHA CHARAN ROHIDAS @ RATHA ROHIDAS	PARTHA SARATHI NAYAK	// BADMAL /13 /2024
		VS	VS	()
366	D-ABLAPL/4672/2024	STATE OF ODISHA PAPI PRADHAN	RAVI SHANKAR SAMAL	// BANTALA /180 /2023
		VS	VS	()
367	D-ABLAPL/4678/2024	STATE OF ODISHA SATYA RANJAN MAHANTY	LAXMINARAYAN PATEL	// KUCHINDA /32 /2024
		VS	VS	()
368	D-ABLAPL/4682/2024	STATE OF ODISHA DEBENDRA KUMAR GHADEI	ANJAN KUMAR BISWAL	// //0
		VS	VS	()
369	D-ABLAPL/4683/2024	STATE OF ODISHA ASHOK SAMANTARAY @ ASHOK CHANDRA SAMANTARAY	BIJAY KUMAR BEHERA	// KHURDA SADAR /37 /2024
		VS	VS	()
370	D-ABLAPL/4685/2024	STATE OF ODISHA MADHAB CHANDRA MOHANTA	ANJAN KUMAR BISWAL	// BADSAAHI /48 /2024
		VS	VS	()
371	D-ABLAPL/4686/2024	STATE OF ODISHA KANHU CHARAN SAHU	SANJAY KUMAR PRADHAN	// K.NUAGAON /481 /2023
		VS	VS	()
372	D-ABLAPL/4687/2024	STATE OF ODISHA PRAKASH PRADHAN	SANJAY KUMAR PRADHAN	// JARADA /46 /2024
		VS	VS	()
373	D-ABLAPL/4688/2024	STATE OF ODISHA PRABIN KUMAR SUNANI	KSHIROD KUMAR ROUT	// KHARIAR /421 /2023
		VS	VS	()
374	D-ABLAPL/4689/2024	STATE OF ODISHA CHANDRASEKHAR SAHOO	ALOK KUMAR MOHAPATRA	// //0
		VS	VS	()

# ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	D-ABLAPL/4692/2024	STATE OF ODISHA JHUNA BEHERA @ PRAMOD BEHERA VS	AMLAN SHAKTI PAUL VS	// BADAGODA P.S. /68 /2024 ()
376	D-ABLAPL/4693/2024	STATE OF ODISHA PIKAN @ DIPTI RANJAN KHATUA VS	RAVI SHANKAR SAMAL VS	// PARADEEP LOCK /543 /2023 ()
377	D-ABLAPL/4696/2024	STATE OF ODISHA JAGANNATH @ JAGABANDHU MALLA VS	RAVI SHANKAR SAMAL VS	// KUJANGA /217 /2013 ()
378	D-ABLAPL/4697/2024	STATE OF ODISHA SAKTI RANJAN BISWAL @ JAGA VS	PURNA CHANDRA DAS VS	// JODAPADAR /65 /2023 ()
379	D-ABLAPL/4702/2024	STATE OF ODISHA KAILASH BISOI VS	TUKUNA KUMAR MISHRA VS	// UMERKOTE /82 /2024 ()
380	D-ABLAPL/4703/2024	STATE OF ODISHA SURABALA MALLICK VS	TUKUNA KUMAR MISHRA VS	// UMERKOTE /81 /2024 ()
381	D-ABLAPL/4704/2024	STATE OF ODISHA SK. OIN KADRI @ SK KALO VS	DEBASISH SAMAL VS	// DHAMNAGAR /463 /2023 ()
382	D-ABLAPL/4705/2024	STATE OF ODISHA SAMPAD KUMAR SWAIN VS	SARADA PRASAD DASH VS	// BADAGODA P.S. /113 /2021 ()
383	D-ABLAPL/4708/2024	STATE OF ODISHA NASIRUN BIBI VS	SURYAKANTA DASH VS	// JALESWAR /24 /2024 ()
384	D-ABLAPL/4713/2024	STATE OF ODISHA JITENDRA BISWAL VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /21 /2024 ()
385	D-ABLAPL/4715/2024	STATE OF ODISHA RABINDRA BEHERA VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	// BADABAZAR /4 /2024 () //

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
386	D-ABLAPL/4716/2024	PRAMOD @ PRAMOD KUMAR SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BEGUNIAPADA /543 /2023 () //
387	D-ABLAPL/4717/2024	BIJAYA KUMAR SARAF VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	KHARIAR /27 /2024 () //
388	D-ABLAPL/4720/2024	NILAMADHABA KUNDU VS STATE OF ODISHA	MD. GOLAM MADANI VS	DHAMNAGAR /60 /2024 () //
389	D-ABLAPL/4724/2024	RAMESH CHANDRA MAHANA VS UNION OF INDIA (RAILWAY)	PRADEEP KUMAR DAS VS	/ /0 () //
390	D-ABLAPL/4727/2024	PRAHALAD DHAL VS UNION OF INDIA (RAILWAY)	PRADEEP KUMAR DAS VS	/ /0 () //
391	D-ABLAPL/4730/2024	SANTOSH NATH @ PRAVAS NATH VS STATE OF ODISHA	GAGAN BIHARI SINGH VS	KENDRAPARA SADAR /93 /2024 () //
392	D-ABLAPL/4731/2024	SUDARSHAN MODAK VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	BANKI /32 /2024 () //
393	D-ABLAPL/4733/2024	KUNI MALIK @ HAGURI MALIK VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	KENDRAPARA SADAR /16 /2024 () //
394	D-ABLAPL/4735/2024	TAPAN SAHOO @ SAHU VS STATE OF ODISHA	AMIT KUMAR NATH VS	JARAPADA /47 /2024 () //
395	D-ABLAPL/4739/2024	SAYED INTIKAB ALAM VS STATE OF ODISHA	ANITA SAHOO VS	/ /0 () //
396	D-ABLAPL/4740/2024	ALOK SWAIN VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	KHANDAPARA /33 /2024 () //
397	D-ABLAPL/4744/2024	GHATAKESWAR DAKSHINAKABAT	KABIRAJ PRADHAN	BADAGODA P.S. /613 /2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
398	D-ABLAPL/4745/2024	STATE OF ODISHA RAJKUMAR BEHERA	AMARESH DAS	// PAPADAHANDI /76 /2019
		VS	VS	()
399	D-ABLAPL/4747/2024	STATE OF ODISHA SABITRI MALIK @ SABI	SATYA NARAYAN MISHRA (4)	// BASUDEVPUR /81 /2024
		VS	VS	()
400	D-ABLAPL/4749/2024	STATE OF ODISHA AUSH SINGH	PRASANTA KUMAR ROUTRAY	// BARGARH SADAR /43 /2024
		VS	VS	()
401	D-ABLAPL/4752/2024	STATE OF ODISHA SEBARAM TANDI @ SHIBA	PRASANTA KUMAR ROUTRAY	// SOHELLA /244 /2023
		VS	VS	()
402	D-ABLAPL/4754/2024	STATE OF ODISHA ARJUNA KUMAR PRADHAN	SURYA KANTA PRADHAN	// CHHENDIPADA /524 /2023
		VS	VS	()
403	D-ABLAPL/4757/2024	STATE OF ODISHA DILLIP BEHERA	SURYA KANTA PRADHAN	// CHHENDIPADA /524 /2023
		VS	VS	()
404	D-ABLAPL/4758/2024	STATE OF ODISHA PEDDINTI RAMAN JNEYULU	ASHOK JENA	// INDUSTRIAL ESTATE PS /24 /2024
		VS	VS	()
405	D-ABLAPL/4759/2024	STATE OF ODISHA KAPILA NAYAK	JUGALA KISHORE PANDA	// MANAMUNDA /5 /2022
		VS	VS	()
406	D-ABLAPL/4761/2024	STATE OF ODISHA BANIJA RANA	JUGALA KISHORE PANDA	// BOUDH /267 /2023
		VS	VS	()
407	D-ABLAPL/4765/2024	STATE OF ODISHA BALAKRUSHNA JENA @ KRUSHNA JENA	BISWARANJAN MAHARATHA	// BADAGADA /435 /2022
		VS	VS	()
408	D-ABLAPL/4766/2024	STATE OF ODISHA PRAVAKAR MALLICK	PRANAYANEE DASMOHAPATRA	// TIRTOL /18 /2024
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :13/02/2024**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
409	D-ABLAPL/4767/2024	STATE OF ODISHA SUSHANTA DAS @ BAPUNU VS	PRAMOD KUMAR JENA VS	// BASTA /18 /2024 ()
410	D-ABLAPL/4768/2024	STATE OF ODISHA JOGESH PRADHAN VS	GOPAL PRASAD JENA VS	// DEOGARH /147 /2018 ()
411	D-ABLAPL/4770/2024	STATE OF ODISHA MEDHA @ MEDHA KANHAR @ DARASHAN KANHAR VS	SK. ZAFARULLA VS	// BAUNISUNI /57 /2019 ()
412	D-ABLAPL/4771/2024	STATE OF ODISHA D. ADITYA @ BIKRAM NAYAK VS	DEBA KUMAR RATH VS	// MANCHESWAR P.S. /486 /2022 ()
413	D-ABLAPL/4772/2024	STATE OF ODISHA BALIA @ BALIA KANHAR @ SANURJA KANHAR VS	SK. ZAFARULLA VS	// BAUNISUNI /57 /2019 ()
414	D-ABLAPL/4773/2024	STATE OF ODISHA CHITTARANJAN PRADHAN VS	DEBA KUMAR RATH VS	// LAXMISAGAR P.S. /365 /2023 ()
415	D-ABLAPL/4774/2024	STATE OF ODISHA MINAZ ALAM @ MOHAMMAD MINAZ ALAM VS	AMIT PRASAD BOSE VS	// BARBIL /348 /2023 ()
416	D-ABLAPL/4775/2024	STATE OF ODISHA SURENDRA PRADHAN VS	SANTOSH KUMAR SAMANTARAY VS	// INDUSTRIAL ESTATE PS /28 /2024 ()
417	D-ABLAPL/4776/2024	STATE OF ODISHA JOGESWAR PUJARI VS	DEBASIS TRIPATHY VS	// DABUGAM /161 /2023 ()
418	D-ABLAPL/4777/2024	STATE OF ODISHA BHOLA @ AKASH PRADHAN VS	BISWAJIT NAYAK VS	// SECTOR-7 /28 /2024 ()
419	D-CONTC(CPC)/315/2017 CONTC(CPC)/315/2017	STATE OF ODISHA SUSIL KUMAR MOHAPATRA VS MADHUSUDAN MISHRA, IAS, COLLECTOR, BOUDH	M/S U.C. MOHANTY VS	// // ()

# ORISSA HIGH COURT

MISC CASES FILED on :13/02/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ADMLS/6257/2024 ADMLS/1/2024	PARADIP INTERNATIONAL CARGO TERMS MP	SMRITI MOHANTY	2/2024
2	D-ARBP(ICA)/6269/2024 ARBP(ICA)/1/2024	SYNERGY RESOURCES HK LTD. MP	SASWAT KUMAR ACHARYA	2/2024
3	D-CRP/6633/2024 CRP/ /	MAHESWAR MOHARANA MP	SHILPI SIDHANTA MOHAPATRA	6/2024
4	D-CRLMA/4684/2024 CRLMA/ /	SANDEEP KUMAR SAHU MP	TAPAS KUMAR ACHARYA	15/2024
5	D-TRP(C)/6518/2024 TRP(C)/ /	JINARANI NAYAK @ LEETA NAYAK MP	PANCHANAN PANIGRAHI	39/2024
6	D-TRP(C)/6653/2024 TRP(C)/ /	SARMISTHA SAHOO MP	MIHIR SAHOO	40/2024
7	D-TRP(C)/6720/2024 TRP(C)/ /	TARAPADA SENAPATI MP	SURYAKANTA DWIBEDI	41/2024
8	D-CMAPL/1815/2024 CMAPL/ /	SAKUNTALA DAS MP	ADV	46/2024
9	D-CRLMP/4725/2024 CRLMP/ /	SOUMYA MOHANTY MP	JYOTIRMOY MOHAPATRA	47/2024
10	D-RVWPET/4884/2024 RVWPET/11/2024	USHA PROJECTS (INDIA) PVT. LTD. MP	ANUPAM RATH	51/2024
11	D-RVWPET/6630/2024 RVWPET/ /	PUNJAB NATIONAL BANK , DHENKANAL ANJAN KUMAR BISWAL MP		52/2024
12	D-RVWPET/6637/2024 RVWPET/ /	PRAVAT KUMAR MAJHI MP	ADV.	53/2024
13	D-RVWPET/198/2023 RVWPET/198/2023	SUBHAGINI MEHER MP	M/S.AKSHAYA KUMAR NAYAK,T.NAYAK	54/2024
14	D-RVWPET/6641/2024 RVWPET/ /	ROSALIN JAMADAR MP	CHINMAYA MOHANTY	55/2024
15	D-RPFAM/6639/2024 RPFAM/ /	BANIBHUSAN PRAHARAJ MP	AMLAN SHAKTI PAUL	68/2024
16	D-RPFAM/6707/2024 RPFAM/ /	SUDHANSHU KUMAR BHOI MP	KISHORE KUMAR JENA	69/2024
17	D-MATA/68/2023 MATA/68/2023	RITA DEBI MP	DEBASISH PATNAIK	70/2024
18	D-MATA/6383/2024 MATA/ /	SWAPNA ROUTRAY@ SAMANTARAY MP	SURYAKANTA DASMOHAPATRA	71/2024
19	D-MATA/6700/2024 MATA/ /	DEBASIS MOHAPATRA MP	BIBHU PRASAD MOHANTY	72/2024
20	D-CONTC/8346/2023 CONTC/8346/2023	SARAT KUMAR DAS MP	KAILASH CHANDRA MOHANTY,NAYAN BIHARI DAS,K.C. MOHANTY	96/2024
21	D-SA/233/1997 SA/233/1997	GANESH MP	M/S.N C PATI,M/S.NURSINGHA CHARAN PATI,BUDHIRAM DAS	127/2024
22	D-FAO/6704/2024 FAO/ /	THE MANAGER LEGAL , CHOLAMANDALAM MP	ADAMS GENERAL INSURANCE CO.L.T.D	149/2024
23	D-FAO/6719/2024 FAO/ /	SUBASH CHANDRA DAS MP	DILLIP KUMAR MOHAPATRA	150/2024
24	D-FAO/6721/2024 FAO/ /	BIMAL KUMAR MANSINGH MP	SUBHADUTTA ROUTRAY	151/2024
25	D-CMP/6589/2024 CMP/ /	UMAKANTA JENA MP	MANOJ KUMAR MOHANTY (2)	156/2024
26	D-CMP/6611/2024	CHINTAMANI JENA	ACHYUTANANDA PATTANAIAK	

	CMP/ /	MP		157/2024
27	D-CMP/1150/2023	SUKANTA KUMAR PRADHAN	HARAPRIYA SAHU	
	CMP/1150/2023	MP		158/2024
28	D-CMP/6622/2024	BIJAYA KUMAR SAMAL	MAHESWAR MOHANTY	
	CMP/ /	MP		159/2024
29	D-CMP/6706/2024	PEDINITI YASODAMMA	SATYABADI MANTRY	
	CMP/ /	MP		160/2024
30	D-BLAPL/14651/2023	MITU @ SUSANTA BEHERA		
	BLAPL/14651/2023	MP		174/2024
31	D-BLAPL/14652/2023	MITU DAS @ BHANJA		
	BLAPL/14652/2023	MP		175/2024
32	D-BLAPL/5176/2023	SK. SAGBA @ ROY		
	BLAPL/5176/2023	MP		176/2024
33	D-BLAPL/670/2024	BIGHNESWAR GOUDA		
	BLAPL/132/2024	MP		177/2024
34	D-BLAPL/9350/2023	HARAPRASAD PRUSTY @ SHIVA	M/S PRAVASH CH. DASH, S.K.MOHANTY, A.MOHANTY	
	BLAPL/9350/2023	MP		178/2024
35	D-BLAPL/12341/2022	YOGENDAR TIWARY	MR. SHYAM MANOHAR	
	BLAPL/12341/2022	MP		179/2024
36	D-BLAPL/12395/2023	DR. RAJENDRA NARAYAN PANIGRAHI		
	BLAPL/12395/2023	MP		180/2024
37	D-BLAPL/6641/2023	SK. GULSAR @ GULSARUDDIN	PUSPAMITRA MOHAPATRA	
	BLAPL/6641/2023	MP		181/2024
38	D-BLAPL/8611/2023	RINKU MOHARANA	GYANA RANJAN DHAL	
	BLAPL/8611/2023	MP		182/2024
39	D-BLAPL/4753/2024	RAJAT RANJAN PRADHAN	PABITRA KUMAR DUTTA	
	BLAPL/ /	MP		183/2024
40	D-RSA/188/2006	SOBHARANI PANDA	M/S.PRAMOD KU.ROUTRAY,M/S.BIBEKANANDA BHUYAN,S.SAHOO,	
	RSA/188/2006	MP		185/2024
41	D-RSA/188/2006	SOBHARANI PANDA	M/S.PRAMOD KU.ROUTRAY,M/S.BIBEKANANDA BHUYAN,S.SAHOO,	
	RSA/188/2006	MP		186/2024
42	D-RSA/6703/2024	SK.JABIR@ABDUL KHAN	BIBEKANANDA BHUYAN	
	RSA/ /	MP		187/2024
43	D-RSA/6703/2024	SK.JABIR@ABDUL KHAN	BIBEKANANDA BHUYAN	
	RSA/ /	MP		188/2024
44	D-RSA/522/2023	AMIYA KUMAR PRADHAN	ANKITA MUKHERJI	
	RSA/522/2023	MP		189/2024
45	D-ABLAPL/15069/2023	FAKAN BHOI @ PRAKASH BHOI		
	ABLAPL/15069/2023	MP		319/2024
46	D-ABLAPL/12695/2022	SRIBANTA KUMAR NAG @ SHRIBANTA NAG		
	ABLAPL/12695/2022	MP		320/2024
47	D-CRLMC/4586/2024	ANIL JAIDAYAL TANEJA	ASHOK KUMAR BEHERA	
	CRLMC/ /	MP		321/2024
48	D-ABLAPL/13926/2023	SWARNALATA SASMAL		
	ABLAPL/13926/2023	MP		321/2024
49	D-CRLMC/3508/2023			
	CRLMC/3508/2023	MP		322/2024
50	D-ABLAPL/11033/2023	PRASANT KUMAR PRADHAN @ PRASANTA PRADHAN		
	ABLAPL/11033/2023	MP		322/2024
51	D-CRLMC/4608/2024	ASISH RANJAN DAS	RANJAN KUMAR ROUT	
	CRLMC/ /	MP		323/2024
52	D-ABLAPL/14367/2023	RAHUL KHOSLA		
	ABLAPL/14367/2023	MP		323/2024
53	D-CRLMC/4626/2024	ASWINI @ ASBIN LAKRA	AKSHAYA KUMAR SAHOO	
	CRLMC/ /	MP		324/2024
54	D-ABLAPL/10514/2023	HARISH CH. SAGAR	JAJATI KESHARI KHUNTIA	
	ABLAPL/10514/2023	MP		324/2024
55	D-ABLAPL/11549/2020	JADUMANI PALTASIGH	A.K.SAHOO	
	ABLAPL/11549/2020	MP		325/2024
56	D-CRLMC/4633/2024	M/S. KAI INTERNATIONAL PVT. LTD., ROURKELA	KANTI SATAPATHY	
	CRLMC/ /	MP		325/2024
57	D-MACA/6517/2024	D.M., ORIENTAL INSURANCE COMPANY LIMITED	ALI KHAN	
	MACA/ /	MP		325/2024

58	D-ABLAPL/108/2024 ABLAPL/227/2024	NIBAS ROUT MP		326/2024
59	D-MACA/3404/2024 MACA/ /	ORIENTAL INSURANCE CO. LTD. MP	NAYAN BEHARI DAS	326/2024
60	D-CRLMC/3258/2024 CRLMC/245/2024	KULAMANI SWAIN MP	BIJAY KUMAR MOHANTY	326/2024
61	D-ABLAPL/2426/2024 ABLAPL/918/2024	DYUTIPRAOVA BEHERA MP		327/2024
62	D-CRLMC/4661/2024 CRLMC/ /	AKSHAYA KUMAR GHADEI MP	PRAKASH KUMAR MISHRA	327/2024
63	D-MACA/6337/2024 MACA/ /	SOUMYA RANJAN MALIK MP	B.N.SAMANTARAY	327/2024
64	D-MACA/6337/2024 MACA/ /	SOUMYA RANJAN MALIK MP	B.N.SAMANTARAY	328/2024
65	D-CRLMC/4666/2024 CRLMC/ /	OMM PRAKASH MISHRA MP	PANCHANAN PANIGRAHI	328/2024
66	D-CRLMC/5036/2023 CRLMC/5036/2023	RABINDRA BARIK@BABULI@BABULA DOMB MP		329/2024
67	D-MACA/6341/2024 MACA/ /	ANUSHREE DAS MP	B.N.SAMANTARAY	329/2024
68	D-CRLMC/4673/2024 CRLMC/ /	SWAGATA PANDA MP	SUKANTA KUMAR NAYAK	330/2024
69	D-MACA/6341/2024 MACA/ /	ANUSHREE DAS MP	B.N.SAMANTARAY	330/2024
70	D-CRLMC/4676/2024 CRLMC/ /	SHRABNI PATNAIK MP	PRATIK NAYAK	331/2024
71	D-MACA/6647/2024 MACA/ /	M/S. UNITED INDIA INSURANCE CO. LTD. MP	SANJAY KUMAR SAMANTARAY	331/2024
72	D-MACA/6647/2024 MACA/ /	M/S. UNITED INDIA INSURANCE CO. LTD. MP	SANJAY KUMAR SAMANTARAY	332/2024
73	D-CRLMC/4690/2024 CRLMC/ /	LAXMAN BEHERA MP	PANCHANAN PANIGRAHI	332/2024
74	D-CRLMC/4694/2024 CRLMC/ /	SURYAMANI BISWAL MP	PANCHANAN PANIGRAHI	333/2024
75	D-CRLMC/4699/2024 CRLMC/ /	DEBASIS BEHERA MP	ASHOK KUMAR SARANGI	334/2024
76	D-CRLMC/4714/2024 CRLMC/ /	BRAHMACHARI MAJHI MP	SATYAJIT MOHAPATRA	335/2024
77	D-CRLMC/4721/2024 CRLMC/ /	LALIT MOHAN MANGARAJ @ LALIT MANSUR MP	SUNIL KUMAR PATTNAIK	336/2024
78	D-CRLMC/4094/2023 CRLMC/4094/2023	BISWAJIT SAMANTARAY MP		337/2024
79	D-CRLMC/4750/2024 CRLMC/ /	BIKRAM KESHARI JENA MP	ARYA TRIPATHY	338/2024
80	D-CRLMC/4750/2024 CRLMC/ /	BIKRAM KESHARI JENA MP	ARYA TRIPATHY	339/2024
81	D-CRLMC/4769/2024 CRLMC/ /	LALIT MOHAN MANGARAJ @ LALIT MANSUR MP	UDAY KUMAR SAHOO	340/2024
82	D-CRLA/4397/2024 CRLA/115/2024	RAMESH CHANDRA BEHERA MP	GOURI MOHAN RATH	350/2024
83	D-CRLA/4397/2024 CRLA/115/2024	RAMESH CHANDRA BEHERA MP	GOURI MOHAN RATH	351/2024
84	D-CRLA/4573/2024 CRLA/ /	DAMA MUDULI @ PARAJA MP	SANGRAM KESHARI ROUT	352/2024
85	D-CRLA/4573/2024 CRLA/ /	DAMA MUDULI @ PARAJA MP	SANGRAM KESHARI ROUT	353/2024
86	D-CRLA/4778/2024 CRLA/ /	IMRAN KHAN @ MD. NAUSHAD MP	BISWAJIT NAYAK	354/2024
87	D-CRLA/4778/2024 CRLA/ /	IMRAN KHAN @ MD. NAUSHAD MP	BISWAJIT NAYAK	355/2024
88	D-WA/6613/2024 WA/ /	SANJAYA KUMAR SAHOO MP	NIRA SUNDAR PANDA	570/2024
89	D-WA/1699/2023	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	



	WA/1699/2023	MP		571/2024
90	D-WA/1699/2023	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/1699/2023	MP		572/2024
91	D-WA/1699/2023	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/1699/2023	MP		573/2024
92	D-WA/1699/2023	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/1699/2023	MP		574/2024
93	D-WA/1699/2023	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/1699/2023	MP		575/2024
94	D-WA/1699/2023	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/1699/2023	MP		576/2024
95	D-WA/1699/2023	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/1699/2023	MP		577/2024
96	D-WA/1699/2023	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/1699/2023	MP		578/2024
97	D-WA/1699/2023	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/1699/2023	MP		579/2024
98	D-WA/1699/2023	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/1699/2023	MP		580/2024
99	D-WA/1699/2023	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/1699/2023	MP		581/2024
100	D-WA/1699/2023	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/1699/2023	MP		582/2024
101	D-WA/1699/2023	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/1699/2023	MP		583/2024
102	D-WA/1699/2023	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/1699/2023	MP		584/2024
103	D-WA/1699/2023	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/1699/2023	MP		585/2024
104	D-WA/1699/2023	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/1699/2023	MP		586/2024
105	D-WA/1699/2023	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/1699/2023	MP		587/2024
106	D-WA/1699/2023	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/1699/2023	MP		588/2024
107	D-WA/1699/2023	STATE OF ODISHA	SURYA NARAYAN PATNAIK, A.G.A.	
	WA/1699/2023	MP		589/2024
108	D-WA/298/2015	SUDHANSU SEKHAR PATTNAIK	M/S.SANTANU KU.SARANGI	
	WA/298/2015	MP		590/2024
109	D-WA/298/2015	SUDHANSU SEKHAR PATTNAIK	M/S.SANTANU KU.SARANGI	
	WA/298/2015	MP		591/2024
110	D-WP(C)/6520/2024	DUSHASAN BARIK	NETRANANDA BISWAL	
	WP(C)/3312/2024	MP		2329/2024
111	D-WP(C)/6525/2024	PURNA CHANDRA PATRA	NETRANANDA BISWAL	
	WP(C)/3314/2024	MP		2330/2024
112	D-WP(C)/10936/2018	BARBIL WORKERS UNION		
	WP(C)/10936/2018	MP		2331/2024
113	D-WP(C)/10876/2023	DALENDRA KUMAR BHUYAN	RANJAN KUMAR ROUT	
	WP(C)/10876/2023	MP		2332/2024
114	D-WP(C)/6555/2024	SATISH KUMAR PARIDA	SARADA PRASAD DASH	
	WP(C)/ /	MP		2333/2024
115	D-WP(C)/6556/2024	RAKESH RANJAN ROURAY	SASWATI MOHAPATRA	
	WP(C)/ /	MP		2335/2024
116	D-WP(C)/6560/2024	SANATAN SAHOO	UMA CHARAN MISHRA	
	WP(C)/ /	MP		2336/2024
117	D-WP(C)/17656/2015	TILOTTAMA SWAIN		
	WP(C)/17656/2015	MP		2337/2024
118	D-WP(C)/6215/2024	M/S. KANAK ALANKAR	KAJAL SAHOO	
	WP(C)/3238/2024	MP		2338/2024
119	D-WP(C)/6576/2024	GITANJALI PRADHAN	SARAT CHANDRA MEKAP	
	WP(C)/ /	MP		2339/2024
120	D-WP(C)/19898/2011	RAMESWAR PR.MISHRA	M/S.KALI PR.MISHRA	
	WP(C)/19898/2011	MP		2340/2024

121	D-WP(C)/6582/2024 WP(C)/ /	LAXMAN SAMAL MP	SK. ZAFARULLA	2341/2024
122	D-WP(C)/34369/2021 WP(C)/34369/2021	SANJUKTA PATTANAIAK MP	NIRANJAN NAYAK	2342/2024
123	D-WP(C)/6588/2024 WP(C)/ /	RASHMI RANJAN ROUT MP	SUBASH CHANDRA PUSPALAKA	2343/2024
124	D-WP(C)/6592/2024 WP(C)/ /	PRAFULLA CHANDRA ROUT MP	SUBASH CHANDRA PUSPALAKA	2344/2024
125	D-WP(C)/6595/2024 WP(C)/ /	SUDHANSU KUMAR DAS MP	SUBASH CHANDRA PUSPALAKA	2345/2024
126	D-WP(C)/6594/2024 WP(C)/ /	ANJAN PATNAIK MP	BIBHU PRASAD DAS	2346/2024
127	D-WP(C)/6600/2024 WP(C)/ /	CHANDRA MOHAN MOHANTA MP	SUBRAT MISRA	2347/2024
128	D-WP(C)/21545/2022 WP(C)/21545/2022	ABHIJIT SWAIN MP	MANOJ KUMAR PATI	2348/2024
129	D-WP(C)/21544/2022 WP(C)/21544/2022	ASHOK KUMAR ACHARYA MP	MANOJ KUMAR PATI	2349/2024
130	D-WP(C)/6601/2024 WP(C)/ /	RABINARAYAN DAS MP	SAROJ KUMAR DASH	2350/2024
131	D-WP(C)/3968/2024 WP(C)/2180/2024	DR. SUMAN KUMARI JOSHI MP		2351/2024
132	D-WP(C)/33287/2011 WP(C)/33287/2011	PRAKASH K.MAHAPATRA MP		2352/2024
133	D-WP(C)/4534/2024 WP(C)/2259/2024	ABHILASH BRAHMA MP		2353/2024
134	D-WP(C)/7539/2018 WP(C)/7539/2018	PRAKASH CHANDRA ACHARYA MP	M/S.MAHESWAR MOHANTY	2354/2024
135	D-WP(C)/6612/2024 WP(C)/3307/2024	REKHA AGARWAL MP	SIDHARTHA MISHRA 1	2355/2024
136	D-WP(C)/6618/2024 WP(C)/ /	IPSITA KUMAR MOHANTY MP	KUNAL KUMAR SWAIN	2356/2024
137	D-WP(C)/32210/2023 WP(C)/32210/2023	KUMARI SETHI MP		2357/2024
138	D-WP(C)/6623/2024 WP(C)/ /	M/S. M S INFRAENGINEERS PVT. LTD. CUTACK MP	KUNBALA ROY CHOUDHURY	2358/2024
139	D-WP(C)/6629/2024 WP(C)/ /	M/S. MDSG CONSTRUCTION PVT. LTD. NUPADA MP	PRABODHA CHANDRA NAYAK	2359/2024
140	D-WP(C)/39193/2023 WP(C)/39193/2023	GOURIPRIYA SAHU MP	BIJAYA KUMAR BEHERA 1	2360/2024
141	D-WP(C)/39196/2023 WP(C)/39196/2023	TUKUNA CHOUDHURY MP	BIJAYA KUMAR BEHERA 1	2361/2024
142	D-WP(C)/6632/2024 WP(C)/3326/2024	DILIP KUMAR MALIK MP	SIDHANT DAS	2362/2024
143	D-WP(C)/13388/2023 WP(C)/13388/2023	BHABESH KUMAR NAYAK MP	GYANA RANJAN SETHI	2363/2024
144	D-WP(C)/6636/2024 WP(C)/ /	LAXMIKANTA PRADHAN MP	GYANA RANJAN SETHI	2364/2024
145	D-WP(C)/3514/2024 WP(C)/ /	SANJAY KUMAR MALIK MP	DWARIKA PRASAD MOHANTY	2365/2024
146	D-WP(C)/6649/2024 WP(C)/ /	SANTOSH KUMAR SWAIN MP	SHASHI BHUSAN JENA	2366/2024
147	D-WP(C)/6651/2024 WP(C)/ /	AJAY PADHI MP	SHASHI BHUSAN JENA	2367/2024
148	D-WP(C)/20717/2011 WP(C)/20717/2011	PANCHEI SAHOO MP	M/S.SUKANTA KU.DALAI	2368/2024
149	D-WP(C)/6655/2024 WP(C)/ /	KANHU CHARAN BASTARAY MP	DR. SIMANCHALLA RANJIT	2369/2024
150	D-WP(C)/6660/2024 WP(C)/ /	CHEVITI CHANDRAIAH MP	SUKANTA KUMAR DALAI	2370/2024
151	D-WP(C)/6662/2024 WP(C)/ /	ABHIMANYU JENA MP	SUKANTA KUMAR DALAI	2371/2024
152	D-WP(C)/6670/2024	TANUSMITA NAYAK	BIKRAM CHANDRA GHADEI	

	WP(C)/ /	MP		2372/2024
153	D-WP(C)/6678/2024	DR. PRAVAT KUMAR BEHERA	NIHAL RATH	
	WP(C)/ /	MP		2373/2024
154	D-WP(C)/6679/2024	PRASANJIT KARMAKAR	LALATENDU SAMANTARAY	
	WP(C)/ /	MP		2374/2024
155	D-WP(C)/29512/2023	MADHABENDRA MOHANTY		
	WP(C)/29512/2023	MP		2375/2024
156	D-WP(C)/6691/2024	SABITRI DEBI AGRAWAL	AKSHAYA KUMAR SAHOO	
	WP(C)/ /	MP		2376/2024
157	D-WP(C)/6693/2024	TRILANCHAL KUMBHAR	DURGA PRASANNA MISHRA	
	WP(C)/ /	MP		2377/2024
158	D-WP(C)/6695/2024	POOJARANI MALLICK	DURGA PRASANNA MISHRA	
	WP(C)/ /	MP		2378/2024
159	D-WP(C)/1227/2024	SHIVA SHANKAR PICTURE PALACE, JHARSUGUDA	SHYAMLESH MOHANTY	
	WP(C)/918/2024	MP		2379/2024
160	D-WP(C)/6696/2024	M/S. BHABANI SECURITY AGENCY, BHADRAK	DEBANKTA RANJAN PATNAIK	
	WP(C)/ /	MP		2380/2024
161	D-WP(C)/6698/2024	SAROJINI BEHERA	NITYANANDA PANDA	
	WP(C)/ /	MP		2381/2024
162	D-WP(C)/1227/2024	SHIVA SHANKAR PICTURE PALACE, JHARSUGUDA	SHYAMLESH MOHANTY	
	WP(C)/918/2024	MP		2382/2024
163	D-WP(C)/17494/2020	CHINTAMANI PATI	M/S SOMANATH NANDA,S.R. MOHANTY, D. ACHARYA, S. MOHARAN	
	WP(C)/17494/2020	MP		2383/2024
164	D-WP(C)/6717/2024	APARNA NAYAK	JAYANT KUMAR RATH	
	WP(C)/ /	MP		2384/2024
165	D-WP(C)/6715/2024	M/S. OLIVINE INTERNATIONAL, KOLKATA	KOUSIK ANANDA GURU	
	WP(C)/ /	MP		2385/2024
166	D-WP(C)/3446/2020	PRADEEP KUMAR DAS	M/S.MANMAYA KUMAR DASH	
	WP(C)/3446/2020	MP		2386/2024
167	D-WP(C)/3446/2020	PRADEEP KUMAR DAS	M/S.MANMAYA KUMAR DASH	
	WP(C)/3446/2020	MP		2387/2024
168	D-WP(C)/24704/2017	SOUNDARYA RANJAN RAY	MR.BUDHADEV ROUTRAY M/S.ADITYA KU.MOHAPATRA	
	WP(C)/24704/2017	MP		2388/2024
169	D-WP(C)/24704/2017	SOUNDARYA RANJAN RAY	MR.BUDHADEV ROUTRAY M/S.ADITYA KU.MOHAPATRA	
	WP(C)/24704/2017	MP		2389/2024
170	D-WP(C)/8162/2020	DR.SAMITARANI MOHANTY	M/S.MANMAYA KUMAR DASH	
	WP(C)/8162/2020	MP		2390/2024
171	D-WP(C)/8162/2020	DR.SAMITARANI MOHANTY	M/S.MANMAYA KUMAR DASH	
	WP(C)/8162/2020	MP		2391/2024
172	D-WP(C)/6722/2024	JUVRAJ @ YUVRAJ JENA	SATYABRATA MOHANTY	
	WP(C)/ /	MP		2392/2024
173	D-WP(C)/6727/2024	BAJAJ FINANCE LTD., BBSR	RAMACHANDRA PANIGRAHY	
	WP(C)/ /	MP		2393/2024
174	D-WP(C)/6728/2024	M/S. M. S. INFRA ENGINEERS PVT. LTD.	ANUP NARAYAN MOHANTY	
	WP(C)/ /	MP		2394/2024
175	D-WP(C)/6729/2024	KANANBALA KAR	PRATIK DASH	
	WP(C)/ /	MP		2395/2024